

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (d) The present composition of the Central Boilers Board is given in the Annexure. [See Appendix CL, Annexure No. 69]. The composition of the Central Boilers Board is decided in accordance with section 27A of the Indian Boilers Act, 1923 (5 of 1923) and the Central Boiler Board (Nomination of Members) Rules, 1967, framed under the said Act. The membership of the Central Boilers Board is by nomination, representing the Central Government, the State Governments, the Union territories, the Railways, the coal industry, the Bureau of Indian Standards (formerly the Indian Standards Institution), the boiler manufacturing industry, the users of boilers, the steel manufacturers, the manufacturers of boiler ancillary and any other interests which, in the opinion of the Central Government, ought to be represented on the Board. Since the Board is composed of representatives of Governments, organisations and interests concerned with the boiler industry, the question of representation of SC/STs on the Board does not arise.

Percentage of SC/STs in the office of Registrar of societies, Delhi Administration

1479. SHRI ANAND PRAKASH GAUTAM: Will the Minister of INDUSTRY be pleased to state:

(a) what is the total strength of staff in the office of Registrar of Societies, Delhi Administration;

(b) what is the number and Percentage of Scheduled Castes/Scheduled Tribes therein; and

(c) whether the reservation policy is being fully implemented there; if so, what are the details thereof and if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) At present 10 officials are working in the Office of Registrar of Firms and Societies, which is only a branch of the Office of Commissioner of Industries, Delhi Administration, Delhi.

(b) and (c) There are 91 officials belonging to Scheduled Caste and Scheduled Tribe categories in different grades in the Office of Commissioner of Industries, Delhi Administration, Delhi, which constitute 22.1 per cent of the total strength of 412 officials in position. The reservation policy is being implemented with reference to the overall strength of the Office of Commissioner of Industries, Delhi Administration, Delhi.

Industrial Growth rate Private and Public Sectors

1480. SHRI CHIMANBHAI MEHTA: Will the Minister of INDUSTRY be pleased to state:

(a) what is the quantum of production in financial terms and rate of growth of industries in private sector and public sector as well as the investment and aggregate capital formation in both the sectors during the last three years;

(b) what is the labour employed in both the sectors during the last three years; and

(c) whether the growth in both the sectors is in accordance with the five year plan estimates, if not, what are the details of divergences and why they have occurred and what are the remedial measures suggested?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and (c) The index of Industrial Production measures industrial growth in quantitative terms and not in financial terms. The Index of Industrial Produc-

tion, compiled by the Central Statistical Organisation, does not give indices separately for private and public sectors. Against an annual average growth rate of

8.0 per cent annum as envisaged in the Seventh Five Year Plan, the actual achievement during the last three years were as under:

Rate of growth in overall index of industrial production

Year	Rate of growth
	per cent
1985-86	8.7
1986-87	9.1
1987-88	7.5
1988-89 (April 88—January 89)	9.6

According to the Annual Survey of Industries Capital invested in private and

public sectors during 1982-83, 1983-84 and 1984-85 were as follows:

Capital Invested

(Rs. in Crores)

Sectors	1982-83	1983-84	1984-85
Private sector	22842	26873	28854
Public sector	35053	39126	44538
Joint sector-Private	1860	2692	3150
Joint sector-Public	3237	3779	3964

Total capital formation as per ASI, was Rs. 5396 crores in 1982-83, Rs. 6213 crores in 1983-84 and Rs. 6220 crores in 1984-85.

(b) Employment in the organised sector by industries and services in private and public sectors, according to Ministry of Labour, at the end of March, 1986, 1987 and 1988 was as follows:

Employment in organised sector

(In lakh numbers)

Year at the end of	Private sector	Public sector	Total
March, 1986	73.73	176.83	250.56
March, 1987	73.64	180.25	253.89
March, 1988	74.22	183.26	257.48

Note: The above data is collected under the Employment Market Information (EMI) programme and relates only to the organised sector covering all establishments in the public sector as well as non-agricultural establishments employing 10 or more persons in the private sector.